## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 2 2019

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra C.P No. or T.P No. CA No. Purpose Section Name of the Parties CA269/15 217/16 Clarification 621A **BMM** Isspat

(Petitioner\_\_\_\_

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION BY WHOM

Respondent)

**SIGNATURE** 

AM. Snotharan Ref. S. Rangarejan (9845371897)

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## ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)